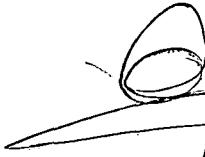


C. A. T. Bench, JAIPUR

Date of Order	Orders MP 161 /93
17.3.93	<p>None present on behalf of the petitioner.</p> <p>M.P. is allowed. The applicant is allowed to implead the persons referred in para 1 of the M.P. as additional parties. The applicant shall also file the amended cause title within one week. The M.P. stands disposed of. Put up the O.A. on 13.4.93 for admission.</p> <p> (B.N. Dhoundiyal) Member (A)</p> <p> (D.L. Mehta) Vice Chairman.</p> <p>Copy sent to the app. & rep. no 1 on vid. 2388 dt. 23-09</p> <p>Date 21-4-93</p> <p> 30/3/93</p>